

BA. No. 21 of 2014

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. N.I. Choudhury, Advocate, present for the applicant.

Mr. H. Kharmih, GA, present for the respondents.

Learned counsel for the State respondents prays for and is allowed to produce the copy of the case diary on the next date fixed.

List on 9th June, 2014.

S.Rynjah

CHIEF JUSTICE

CRL.A. No. 5 of 2010

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. R.Jha, Advocate, present for the appellant.

Mr. VK Jindal, Sr. Advocate, assisted by Ms. QB Lamare,
Advocate, present for the respondents.

Heard arguments.

Judgment reserved.

S.Rynjah

CHIEF JUSTICE

MC[WP(C)]. No. 139 of 2014

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. SA Sheikh, Advocate, present for the petitioner.

Ms. P.Roy, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 2(two) weeks' time to file objection/counter affidavit to the affidavit filed with the delay condonation application.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 28 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. S.Dey, Advocate, present for the petitioner.

Mr. H.Kharmih, GA, present for the respondents No. 1 to 3.

Learned counsel for the respondents prays for and is allowed further 4(four) weeks' time to file the counter affidavit.

List after 4(four) weeks. No further time shall be allowed to file the counter affidavit.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 52 of 2014

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. S.Dey, Advocate, present for the petitioner.

Mr. S.Sen Gupta, GA, present for the respondents No. 1 to 5.

Mrs. T. Yangi, Advocate, present for the respondent No. 6.

Respondent No. 6 has filed the counter affidavit. Same be taken on record.

Learned counsel for the respondents No. 1 to 5 prays for and is allowed further 3(three) weeks' time to file the counter affidavit.

List after 3(three) weeks. Meanwhile, the petitioner is allowed to file rejoinder affidavit to the counter affidavit filed on behalf of respondent No. 6.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 74 of 2014

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. BK Deb Roy, Advocate, present for the petitioner.

Ms. P.Roy, Advocate, present for the respondents.

Learned counsel for the respondents prays for and is allowed further one weeks' time to file the counter affidavit.

List after one week.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 232 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. P.Nongbri, Advocate, present for the petitioner.

Mr. SC Shyam, Sr. Advocate, present for the respondents.

Learned counsel for the petitioner prays for and is allowed further 3(three) weeks' time to file the rejoinder affidavit.

List after 3(three) weeks.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 301 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. SM Suna, Advocate, present for the petitioners.

Mrs. NG Shylla, GA, present for the respondents.

Learned counsel for the petitioners prays for and is allowed further 2(two) weeks' time to file the rejoinder affidavit.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 302 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. SM Suna, Advocate, present for the petitioners.

Mrs. NG Shylla, GA, present for the respondents.

Learned counsel for the petitioners prays for and is allowed further 2(two) weeks' time to file the rejoinder affidavit.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 303 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. SM Suna, Advocate, present for the petitioners.

Mrs. NG Shylla, GA, present for the respondents.

Learned counsel for the petitioners prays for and is allowed further 2(two) weeks' time to file the rejoinder affidavit.

List after 2(two) weeks.

S.Rynjah

CHIEF JUSTICE

WP(C). No. 395 of 2013

28-5-2014

HON'BLE THE CHIEF JUSTICE

Mr. P.Nongbri, Advocate, present for the petitioners.

Mr. S. Sen Gupta, GA, present for the respondents.

Learned counsel for the respondents prays for and is allowed further 3(three) weeks' time to file the counter affidavit.

List after 3(three) weeks.

S.Rynjah

CHIEF JUSTICE